

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 222**  
**(IB)-266(ND)2019**

**IA/1577/2020 IA/5173/2020 IA/140(ND)2021**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan** ... **Applicant/Petitioner**  
**Versus**  
**M/s. Horizon Buildcon Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 18.01.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Prateek Kushwaha, Adv - Applicant in IA No. 1273/2020  
Mr. Abhishek Anand, Mr. Rahul Adlakha, Mr. Pathik Choudhury, Advocates  
for RP

**ORDER**

Renotify on 27.01.2021.

  
**(T.S SINGH)**  
**COURT OFFICER**